

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 5

COURT NO. : 1

23.07.2019

O.A./260/361/2017

G N MOHANTY

M.A./260/473/2017

-V/S-

M.A./260/514/2017

DOORDARSHAN

ITEM NO:12

FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant and respondents.</p> <p>Ld. Counsel for the respondents submitted that he has filed MA No. 473/17 for deletion of Respondent No.1 and also filed another MA No. 514/17 informing that the respondents have already complied the order dated 14.06.2017 by provisionally including the applicant in the eligibility list subject to outcome of SLP.</p> <p>Ld. Counsel for the applicant submitted that he does not have the latest information in this matter from his client.</p> <p>In view of the above submission, since there is no other substantial relief in OA No. 361/17, the said OA is disposed of along with two MAs at this stage with a liberty to the applicant to take action as per law if he is still aggrieved.</p> <p>Copy of this order be given to Ld. Counsels for both the sides.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>